

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:375  
ANSWERED ON:25.07.2000  
ISSUANCE OF FALSE CASTE CERTIFICATES  
RAMSHETH THAKUR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the false caste certificates are being issued by the officials of Tribal Welfare Department;
- (b) if so, whether the Government have received any complaints in this regard from the genuine Tribal Associations from the States particularly from Maharashtra; and
- (c) if so, the action being taken by the Government against the officials involved in issuing fake caste certificates?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a),(b)&(c) Caste certificates are issued by the concerned State Governments/Union Territory Administrations after due verification by them. However, a representation from Akhil Bhartiya Adivasi Vikas Parishad has been received in this Ministry for verification of caste certificates of some allegedly Pseudo Tribe employees belonging to the State of Maharashtra who are working in Government of India. The representation has been forwarded to the State Government of Maharashtra for necessary action.